

## **ACTION TAKEN REPORT**

THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

In the Matter of Original Application No. 132/2019

Jaydipsinh M. Chauhan & Anr. Versus State of Gujarat

**Reference:-** Hon'ble National Green Tribunal Order dated 08/08/2019. In this context of application against pollution caused by Bhagirath Ashpalt located at Village: Thakorna Mosampura, Tehsil:- Dehgam, District. Gandhinagar, State: Gujarat, the Gujarat Pollution Control Board (GPCB) was directed as:

“ Let a properly verified report be now filed by the Member Secretary, GSPCB within one month by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). the report may mention the action taken on “Polluter Pays” Principle for the past non-compliance”.

### **Action Taken Report**

1. Earlier submitted action taken report to Hon'ble National Green Tribunal, New Delhi by Gujarat Pollution Control Board vide email dt 06.07.2019 is placed at Annexure-I.
2. Officers of Regional Office- Gandhinagar have carried out site inspection of located at village Thakorna Mosampura, Tehsil Dehgam, District Gandhinagar, State Gujarat on 03/09/2019. During the inspection the industrial plant of M/s. Bhagirath Associates was found not in operation. Contacted person has informed that they had stopped production since 30/05/2019 due to monsoon season. During visit Air Pollution Control Measures as per the “Guidelines of Hot mix plant of Gujarat Pollution Control Board” have been found installed. Detailed Inspection Report dated 03/09/2019 is placed at Annexure- II.
3. Regional Office, Gandhinagar has written a letter to the industry on 03/09/2019 and directed to inform the Gujarat Pollution Control Board in advance before restart of the plant so as to verify efficiency of air pollution control measures. Copy of the letter is placed at Annexure- III.

4. Regarding action taken on 'Polluter Pays' principle for the past non-compliance , following facts have been considered:

- i. M/s. Bhagirath Associates has vide its letter no. BA2019/VDM/05 dated 31/01/2019, informed that the plant would be restarted by 02/02/2019 in the evening. Copy is placed at Annexure-IV.
- ii. M/s. Bhagirath Associates has vide its letter no. BA2019/VDM/019 dated 25/02/2019, informed that the air pollution control measures installation would be completed by end of the month of March 2019. This letter was received by GPCB, Regional Office- Gandhinagar on 01/03/2019. Copy is placed at Annexure-V.
- iii. GPCB Regional Office- Gandhinagar again carried out side inspection on 11/04/2019. During visit the plant was found not in operation and industry has taken required measures to control air pollution as per consent to operation conditions. Copy is placed at Annexure-VI.
- iv. Interim Environmental Compensation is calculated for a period from 02/02/2019 to 01/04/2019 (assuming installation of APCM on 01/04/2019) i.e. for 57 days. Considering following equation: (reference:

$$EC: PI \times N \times R \times S \times LF.$$

EC= Environmental Compensation in Rupees.

PI = Pollution Index of Industrial Sector = 50

N = No. of days = 57

R = A factors in Rupees = Rs. 250/-

S = factor for scale of operation = small scale = 0.5

LF = Location factor = 1 (having population less than 1 million)

$$EC = 50 \times 57 \times 250 \times 0.5 \times 1 = \text{Rs. } 3,56,250/- \text{ (Rupees three lac fifty six thousand two hundred fifty only)}$$

5. Therefore, industry has been directed to submit Interim Environmental Compensation of is Rs. 3,56,250/- (Rupees three lac fifty six thousand two hundred fifty only) vide letter no. 519911 dt 07.09.2019 within 15 days. Further, for GPCB has directed industry to submit a Bank guarantee of Rs. 1 (one) lac to the Board undertaking efficiently operation of

APCM in future. Copy of letter issued to industry on dated 07.09.2019 is placed at Annexure-VII.

6. Further, the regional office, Gandhinagar is directed to visit industry on restart, carry out sampling and submit compliance report of consent to operate conditions. The Board shall take appropriate actions based on report if industry would be found in violation of Environmental Laws in future.

After proper verification of facts this Action Taken Report is submitted by undersigned.



(N. M. Tabhani)

Member Secretary  
Gujarat Pollution Control Board  
Gandhinagar

Date: 07.09.2019

Place: Gandhinagar

Annexure - I

5/21/19

A 132 of 2019 Jaydipsinh M. Chauhan

Legal Officer <legal.gpcb@gmail.com>

Mon 7/8/2019 4:46 PM

To: ngt.filing@gmail.com <ngt.filing@gmail.com>;

Cc: judicial-ngt@gov.in <judicial-ngt@gov.in>;

8 attachments (2 MB)

Action Taken Report Hon NGT matter no 132 of 2019 GPCB.pdf; Annex I inspection report of 05.07.2019.pdf; Annex II letter to RO.pdf; Annex III notice of direction 12 feb 2019.pdf; Annex IV Reply to jaydipsingh chauhan 27 Feb 2019.pdf; Annex V reply from Bhagirath Associates-pdf.pdf; Annex VI Inspection 11 April 2019.pdf; Annex VII consent to operate.pdf;

## Action Taken Report in the matter of OA 132 of 2019

Respected Sir,

Kindly refer the Action Taken report reference to order dated 27<sup>th</sup> March 2019 issued in the matter of Jaydipsinh M. Chauhan Versus State of Gujarat, Original Application No 132 of 2019 by Hon'ble National Green Tribunal, Principal Bench, New Delhi.

We are submitting herewith Action Taken Report with Annexures.

### Action Taken Report

- Annexure I : Inspection report of 05.07.2019
- Annexure II : Letter to RO
- Annexure III : Notice of direction dated 12.02.2019
- Annexure IV : Reply to Jaydeepsinh Chauhan dated 12.02.2019
- Annexure V : Reply from M/s. Bhagirath Associate
- Annexure VI : Inspection report of 11.04.2019
- Annexure VII : Consent to Operate

K.C. Mistry  
Member Secretary

## **ACTION TAKEN REPORT**

THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

In the Matter of Original Application No. 132/ 2019

Jaydipsinh M. Chauhan & Anr. Versus State of Gujarat

Order Dated: - 27<sup>th</sup> March 2019

**Directions:-** “ Let the Gujarat Pollution Control Board ( GPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by email at ngt. [filling@gmail.com](mailto:filling@gmail.com)”

### **Compliance:-**

1. On receipt of the order, immediately the regional officers of regional office at Gandhinagar carried out site inspection on 05.07.2019. During the inspection, the plant of M/s. Bhagirath Associates located at said location was found not in operation and likely to start after Monsoon season. As per the inspection report it seems that industry has provided/ taken measures to control air pollution. Copy of inspection report is placed at Annexure-I.
2. As plant was not in operation, the Regional officer, Gandhinagar has been asked to keep watch on industrial plant and send detailed report on compliance of consent to operate conditions immediately on restart of operation. Copy of the instruction letter is placed at Annexure-II.
3. In this context actions already initiated by GPCB referring to application of Mr. Jaydipsinh M. Chauhan and others received on 26.12.2018 are as under:
  - a. Regional Officers carried out site inspection on 24.01.2019. During visit plant was found not in operation. Air pollution control measures found incomplete at some places.

- b. Based on inspection report dated 24.01.2019, a Notice of Direction under the provisions of Air Act'81 was issued on 12.02.2019. In the notice M/s. Bhagirath Associates was directed to take remedial measures before restart of operation. Notice of Directions under the Section 31 (A) of the Air Act'81 issued in Gujarati language is translated in English language and placed at Annexure- III.
  - c. Mr. Jaydipsingh Chauhan (Applicant) was informed on 12.02.2019 regarding not operation of plant and notice of direction issued by the Board. Copy is placed at Annexure- IV
  - d. In response of notice of the GPCB, M/s. Bhagirath Associates replied on 27.02.2019 mentioning measures taken and assured to be completed by end of March'2019. Copy of reply is placed at annexure- V.
  - e. Regional officers, Gandhinagar again carried out site inspection on 11.04.2019. During visit the plant was found not in operation. As per inspection report, industry has taken required measures to control air pollution and as per consent to operate conditions. Inspection report is placed at Annexure-VI.
4. M/s. Bhagirath Associates has commissioned the plant in January'2010. Consent to Establish was granted on 15.11.2010. GPCB has renewed Consent to Operate to industry under provisions of the Water Act'74, Air Act'81 and Hazardous Waste Rules' 2008 on 04.11.2015 validity up to 03.11.2020 with specific condition to comply with guidelines of Hot mix Plant. Copy of Consent is placed at Annexure-VII.

Date: 6<sup>th</sup> July 2019

Place: GPCB, Gandhinagar

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# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Bhagirath Associates

Outward No: 33846-06/07/2019

Email : bhagirathrdir@yahoo.co.in  
 Telephone : 9909006921  
 PLOT NO:VILL.-THAKOR Na MOSAMPUR,,  
 DEHGAM-BAYAD ROAD,, -,  
 DEHGAM - 382305  
 DIST : Gandhinagar., TAL : Dehgam , SIDC : Not In Gide

Inspection Id : 531912 ( Others/Higher Authority ) Ro Name : Gandhinagar

2 Type / Scale / Sector / Status : ORANGE / SMALL / Hot mix plants / In Operation

3 Inspection Dt & Time : 05/07/2019 13:00 / Air Person Contacted : Mr.Mukesh Thakor-Supervisor

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 27/10/2015

Commissioned Dt : 16/01/2010 Production Start Dt : 25/07/2010 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 8.000 Dom : 3.000 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 2.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Bore Well

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): Soak Pit / NA

10 Status of water consent Under the Water Act,1974: AWH-79217-03/11/2020 Last Inward:104649-07/04/2016-[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 0 , Capacity of All = 0

APCM Details : Scrubber,Water Sprinkler  
 Fuel Used : Diesel,Furnace Oil  
 Stack Attached to : D.G. Sets,Main Line Engine

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : NIL Water Cess Charges Pending : Rs. 0.00

16 Last Env. Form V : 2017-2018 Water Cess Return : 2017-2018 HW Monthly Return : 2019-05

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/01/2019	NOT	12/02/2019	31A.,	511908	NOT	COM	494314
13/03/2014	SCN	17/06/2014	,	287196	SCN	ROU	216533

Monthly Patrak Data : Last Return : 201905 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 79	Meter Reading - 0, Kilo Litre - 0



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## One Time Updatons

e	- Electric Company Name (Power Supply)	UGVCL	
p	- On South Direction of the location of the Company	-	
p	- On East Direction of the location of the Company	-	
p	- On North Direction of the location of the Company	-	
p	- On West Direction of the location of the Company	-	
o	- Production since (Date) or Proposed	25/07/2010	
o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
g	- Nos of Stacks ( Flue Gas & Process )	2, 0	
k	- <b>Recycler Registration Valid ??</b>	N.A	

## General Observation

a	- Is the Industry in Operation ??	No.	
a	- R.O File No	GNR-764	
b	- <b>Industry Operating without CCA</b>	No.	
c	- <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	- <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	- <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- <b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

## Air Related

a	- <b>Fuel Type confirmitive with CCA ?</b>	Yes	
b	- <b>Av. Fuel Consumption EXCEEDING CCA limits</b>	No.	
c	- <b>APC Measures confirmitive with CCA conditions ??</b>	Yes	
d	- ALL APCMs are in operation	No.	Unit is not in operation
e	- SMF availability	Provided	
f	- <b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	- <b>ph of Scrubbing Media as per requirement ??</b>	Yes	
h	- Ultimate Disposal of Scrubbing Media	Re-Use	
i	- Nos of Samples : Stack & Ambient	0, 0	

Remarks :

**Site Observations during Inspection, PCB-ID: ( 25537 )**



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Unit is visited with respect to HO reference on dated 05/07/2019. Inspection report is uploaded herewith on XGN. [655]-06/07/2019

~ RO Comments/Reply :Action as per IR-06/07/2019

W.C Notings:

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

ઉત્પાદન શરૂ કર્યો બોર્ડને જાણ કરવી. ઉત્પાદન કાર્ય ચાલુ હોય ત્યારે હવા પ્રદુષણ નિયંત્રણના સાધનો નિયમિત સક્ષમપણે ચલાવવા

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
મુલાકાત સમય દરમ્યાન પ્લાન્ટ બંધ જોવા મળેલ જે ચાલુ કરતાં પ્લાન્ટ થયે લગાડેલા હવા પ્રદુષણ નિયંત્રણના સાધનો નિયમિત કાર્યક્ષમપણે ચલાવવા; We have efficiently run all air pollution control equipment while running our plant. (23/04/2019)	521410(11/04/19)	Fully Complied
ઠાકોરના મોસમપુરા ગામના રહેવાસી ઓ તરફથી આપના એકમ વિરુદ્ધ હવા પ્રદુષણની ફરિયાદ મળેલ છે, જે અન્વેય પ્લાન્ટ ચાલુ હોય ત્યારે હવા પ્રદુષણ નિયંત્રણના સાધનો કાર્યક્ષમ રીતે ચલાવવા તથા હવા પ્રદુષણ ન થાય તેની કાળજી લેવી.; ??? ?????? ?????????? ?????? ~We were decrease the height of stack of raw material as per instruction. ~We were changed bag filters before two month to prevent air pollution. (01/02/2019)	511908(24/01/19)	Partial Compliance
એકમની પ્રીમાઈસીસ ફરતે બેરીકેડ વોલ (દિવાલ પર ગ્રીન સીટ) સાઉથ અને વેસ્ટ ડિરેક્શન પ્રોવાઈડ કરવી.; ????? ????? ?????????? ????? ?????????? ?????????? ?????? ??, ?????????? ????? ?????? ?????????? ?????????????? ?????????? ?????? ?????? ?????? ?????? ?????? ?????? ?????? ?????? ?????? ~We were already made brick compound wall in all direction of plant. Also fix green net on compound wall in the south west direction. As per your instruction, we are start to fixing Fix bericat wall ( Galvanize Sheet) instead of green net which work will be completed in next three months. (01/02/2019)	511908(24/01/19)	Partial Compliance
રો મટીરીયલના ઢગલાની ઉંચાઈ બેરીકેડ વોલની ઉંચાઈથી નીચે રાખવી.; We were decrease the height of steck of raw material as per instruction. (01/02/2019)	511908(24/01/19)	Partial Compliance
હોપર થી ડ્રમમીન્ડ પ્લાન્ટને તરફ જતા કન્વેયર બેલ્ટને ગ્રીન શીટ થી કવર કરેલ છે,જે ઘણી જગ્યાએથી ડેમેજ થયેલ છે, તેને રીપેર કરાવવા.; We were repaired the damaged green sheet. (01/02/2019)	511908(24/01/19)	Partial Compliance
મુલાકાત સમયે પ્લાન્ટ બંધ જોવા મળેલ જે શરૂ કર્યા બોર્ડને જાણ કરવી.; Plant operation will start from 02.02.2019 evening (01/02/2019)	511908(24/01/19)	Pending !! Reminded AGAIN
માસિક તથા વાર્ષિક પત્રકો XGN ઉપર નિયમિત પણે અપડેટ કરવા તથા પાણીનો છંટકાવ એકમમાં નિયમિતપણે કરાવવો.; All monthly and yearly returns filled regularly and water sprinkling done on daily basis in the plant. (01/02/2019)	437484(11/05/17)	Partial Compliance



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25537)

### A Sample Details

### B Process Stacks

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Main Line Engine	15	Hot Mix Plant	YES	SCR,WSP	Furnace Oil	60.0 L/Hr.	Not in operation
2	D.G. Sets	9		N.A	N.A	Diesel	10.0 L/day	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.010-M.T	COL,STO,RRE,TRA

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Hot Mix Material for Road Construction	27000.000	27000.000 - M.T	0.000	August 12- nil, Sept. 12- nil, October 12- 17540.7 MT

### F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Bitumen	1050.000 - M.T
2	Black Trap Aggregates	27000.000 - M.T

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 11.000	WWG : 2.000	Water Source	Remark
1	Others .....	4.200	1.000	Borewell	

### H Solid Waste

Inspection Team : S.S.Jayaswal,SO - Desai Saurabhkumar S

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(S.S.Jayaswal,SO )

**Name of Unit:** M/s. Bhagirath Associates (GPCB ID: 25537)

**Location:** Village- Thakor Na Mosampur, Taluka – Dehgam, Dist. Gandhinagar.

**Inspection Date:** 05/07/2019

**Reference:** HO reference

**Observations:** - During visit unit is found not in operation and contacted person has informed that they have stopped production since 30/05/2019 due to monsoon season. Letter regarding the same is attached herewith.

Complainer Mr. Jaydip Chauhan (M- 8347578295) is telephonically contacted for joint site inspection but he is not available and we have informed him regarding non operation of unit.

**Measures taken by the industry reference to Hot mix Plant Guidelines of the Board are as under:**

A suitable and adequate dust control system such as dry and wet scrubber for the Dryer and mixer shall be provided.	It has one hot mixed drum plant and one hot mix batch plant. Cyclone and bag filter is provided as an Air Pollution control Measures at Hot mix batch plant.
The plant shall have centralized control panel/cabin capable of pre setting controlling / synchronization all operations starting from feeding of aggregates to the discharge of hot mix to ensure proper mixing. It shall have adequate water scrubbing mechanism to control the dust coming out of the dryer.	Unit had provided centralized control panel for plant but same could not be verify due to non operation of plant. Unit has provided water scrubber as an Air Pollution control Measures with old drum type Hot Mix Plant
Hot Mix plant must have adequate stack height (atleast 6 meter) for the discharge of its scrubbed flue gases	Unit has provided stack of 6 meter height with Hot mix plant
Conveyor belts shall be fully covered from top and sides.	Material conveyor belts are found totally covered at feed point with GI sheet and green net chamber.
Considering predominant wind direction wind breaking wall shall be constructed.	Unit has provided about 20 feet height wind breaking wall of GI Sheet and PCC wall in periphery of unit. Unit has provided barricade wall towards farm and habitats of village in South and West direction from unit.
All roads/ vehicle movement areas at the site of Hot Mix Plant shall have be pucca/ stabilized with stone aggregated.	Unit has provided pucca road for vehicle movement
Regular sprinkling of water shall be ensured on such roads so that no dust is generated due to vehicular movement	Unit has provided fixed water sprinkling system to ensure no dust is generated due to vehicular movement
Water sprinkling system shall be provided for suppression of dust in the premises	Fixed water sprinkling system is provided for dust suppression in the premises.
Regular cleaning and wetting of ground within premises shall be carried out	Unit is carrying out such activity regularly
Adequate plantation shall be carried out in the periphery of premises.	yes

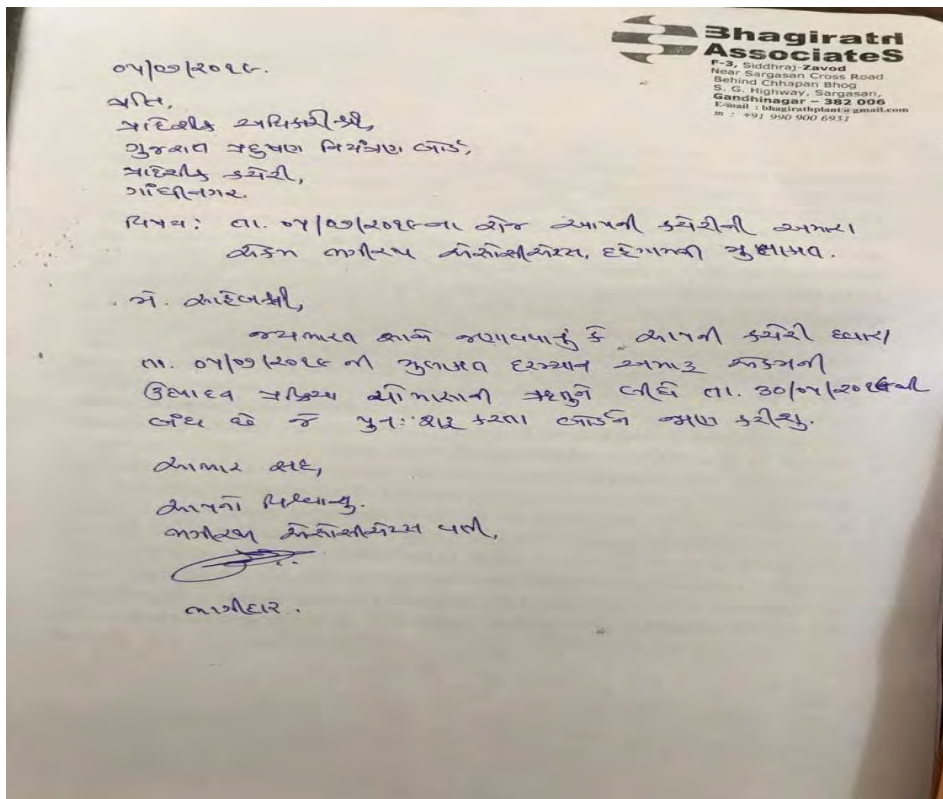
Only approved fuel such as diesel, LDO shall be used. In no case unauthorized fuel such as solvents industrial waste shall be used.	Unit is utilized authorized fuel like LDO/Diesel/Gas/FO. During visit, any unauthorized fuel stock is not observed at site.
<b>Safety measures:</b> Adequate measures of safety for workers working in Hot Mix plant Shall be taken. Personal Protective Devices such as Goggles mask Helmet and safety shoes shall be provided to workers.	Unit is found not in operation hence compliance could not be verify.

Source of water supply is from own bore well. Raw materials hoppers are found covered with GI sheet. Raw material heap height is found lower level than height of barricade wall. It has one DG set as standby. Hazardous waste stock is found nil.

Unit has obtained the CCA No. AWH-74651 and amendment No. AWH- 79217 of Board with validity up to 03/11/2020.

Necessary written instruction (1) To inform Board while starting production and to operate Air pollution control measures regularly & adequately when production activity going on is given to contacted person during visit and informed him for compliance of the same reply could either on XGN or sent written reply to board's office or sent by mail.

- Letter from unit regarding Non operation of Unit:



- Taken photographs are uploaded herewith on XGN:

(A) Photo showing wind breaking wall



(B) Photo showing plantation



(C) Photo showing covered hopper and conveyor belt



(D) Photo showing fix water sprinklers



# Gujarat Pollution Control Board

## Gandhinagar

No. GPCB/ GNR-CCA-514- ID- 25537

date: 06/07/2019

To,

The Regional Officer

Regional Office of Gandhinagar

Gujarat Pollution Control Board

Gandhinagar

Sub: Inspection of M/s. Bhagirath Ashphalt located at village of Thakorana  
Mosampura, Tehsil Dehgam, District Gandhinagar

Ref: 1. Your inspection report dt. 05/07/2019  
2. Hon. NGT matter OA no. 132/2019

Dear Sir,

This is reference to your inspection report dt. 05/07/2019 of Bhagirath Ashphalt located at village of Thakorana Mosampura, Tehsil Dehgam, District Gandhinagar. It has been observed that plant was not in operation, so performance could not be verified.

Therefore, you are requested to keep watch on industrial activity of said unit, inspect the plant on restart of production, verify the compliance of conditions of Consolidated consents to operate (CCA), guidelines for HotMix plant and send detailed report on report to this office.

For and On Behalf of  
Gujarat Pollution Control Board

  
( Dipali Tank)

Unit Head, Gandhinagar

Outward No: 512736, 06/07/2019

**NOTICE OF DIRECTION UNDER SECTION 31-A OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 (HEREINAFTER REFERRED TO AS THE AIR ACT) AS AMENDED FROM TIME TO TIME.**

Whereas you M/s. Bhagirath Associate, Survey no. 27, Thakorer Mosampura village, Tal. Dehgam, Dist. Gandhinagar is operating an industrial plant at said location and for manufacturing Hot Mix Materials.

And whereas, Concept to operate (Consolidated Consents & authorization) has been granted to you vide order number AWH – 74651 valid up to 04/11/2020 under the provisions of the Water Act'74, Air Act'81 and Hazardous wastes Rules-2016 subject to terms and conditioned mentioned therein.

And whereas, during the inspection of officers of the Board on 24.01.2019 under the section 24 of the Air Act'81, following details came to notice:

- i. Plant was found closed.
- ii. You have not provided barricade wall around periphery of the premises at South and West direction.
- iii. Height of heaps of raw materials was found more than barricade wall.
- iv. Green sheet conveyor belt was found damaged and to be repaired.
- v. Not fully complied with “ Guidelines of Hot Mix plant” published by GPCB.

And Whereas, It seems that you have not provided proper air pollution control measures or not operating air pollution control measures efficiently. There are chances of health & environmental damages due to air pollution from your industry.

And whereas you are directed to comply with instructions given at the time of inspection of officers, to take remedial measures for the above and to comply with “ Guidelines of Hot Mix plant” published by GPCB

Now, therefore I, Dipali Tank, (Unit Head) of Gujarat Pollution Control Board in exercise of the power conferred under Section 31-A of the Air Act-1981 Proposes to issue directions as under:

1. To close down your industrial activity under the Air Act'1981.
2. To direct the concerned authority to disconnect Electrical supply and Water supply of your unit.

3. To take measures as per the guidelines of “Hot Mix plant” published by GPCB before restart of production.

You are hereby directed to reply within 15 days from the date of service of this notice failing which, it shall be presumed that you have nothing to say in this matter and the directions as proposal will be deemed to be issued without any further reference to you.

For and on behalf of  
Gujarat Pollution Control Board

-sd-

(Dipali Tank)  
Unit Head

**NO.GPCB/CCA-GNR-514-ID-25537/**

**Date: -12.02/2019**

To,  
**M/s. Bhagirath Associate,**  
**SNo. 27, Thakorer Mosampura,**  
**Tal. Dehgam,**  
**Dist. Gandhinagar**

Copy to:-

The Regional Office,  
Gujarat Pollution Control Board,

Gandhinagar.....you shall carry out inspection when plant is in operation and submit the report.



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

આર.પી.એ.ડી

હવા પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ -૧૯૮૧ ની કલમ-(૩૧) (અ) હેઠળ ઉદ્યોગને પાઠવતી આદેશાત્મક સુચના પત્ર (નોટીસ ઓફ ડાયરેક્શન)

- ૧) આપ મે.ભગીરથ એસોસિએટ, સર્વે નં. ૨૭, ઠાકોરના મોસમપુરા, દહેગામ-બાયડ રોડ, તાલુકો: દહેગામ, જિલ્લો. ગાંધીનગર ખાતે ઉદ્યોગ ચલાવો છો અને હોટ મીક્સ મટીરીયલનું ઉત્પાદન કરો છો.
- ૨) આપને જણાવવામાં આવે છે કે, બોર્ડના હુકમ નંબર AWH-૭૪૬૫૧ થી તા.૦૪/૧૧/૨૦૨૦ સુધીની મુદત માટે આપને ઉદ્યોગ ચલાવવા માટે સીરીસે (Consolidated Consent & Authorization), તેમાં દર્શાવેલ શરતોને આધીન રહી, હવા અધિનિયમ-૮૧, પાણી અધિનિયમ-૭૪, જોખમી કચરાઓ નિયમો-૨૦૧૬ અંતર્ગત આપેલ.
- ૩) આપને જણાવવાનું કે આપના ઉદ્યોગની સ્થળ મુલાકાત તા.૨૪/૦૧/૨૦૧૯ રોજ હવા અધિનિયમની કલમ-(૨૪) હેઠળ બોર્ડના અધિકારીઓને લીધેલ ત્યારે નીચે મુજબની વિગતો જાણવા મળેલ:-
  - (I) એકમ પ્લાન્ટ બંધ જોવા મળેલ.
  - (II) આપના દ્વારા એકમની પ્રિમાઇસીસ ફરતે દક્ષિણ અને પશ્ચિમ દિશામાં બેરીકેડ વોલ લગાવેલ નથી.
  - (III) રો મટીરીયલના ઢગલાની ઉંચાઇ બેરીકેડ વોલ કરતાં વધુમાં જોવા મળેલ.
  - (IV) કન્વેયર બેલ્ટને કવર કરેલ ગ્રીન શીટમાં જોવા મળેલ કેમેજ પિપેર કરાવવા.
  - (V) હોટ મીક્સ પ્લાન્ટની ગાઇડ લાઇનનું સંપૂર્ણ પણે પાલન કરવામાં આવતું નથી.
- ૪) આપ પુરા કાર્યક્ષમતાથી હવા પ્રદૂષણ નિયંત્રણના સાધનો ચલાવતા નથી કે લગાવ્યા/ચલાવ્યા નથી, આથી આપના ઉદ્યોગના હવા પ્રદૂષણનાં કારણે સ્વાસ્થ અને પર્યાવરણીય સંબંધીત નુકશાન થવાની શક્યતા છે.

આપને સ્થળ મુલાકાત સમયે આપેલ સુચનાઓનું પાલન કરવા અને ઉપરોક્ત ત્રુટિઓનું નિવારણ કરવા તેમજ હોટ મીક્સ પ્લાન્ટની માર્ગદર્શિકાનું સંપૂર્ણ પાલન કરવા સુચના આપવામાં આવે છે.

ઉપરોક્ત સંજોગોમાં હું, દિપાલી ટાંક (યુનિટ હેડ), ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, હવા પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ ૧૯૮૧ ની કલમ-(૩૧) હેઠળ મળેલ સત્તાની રૂએ નીચે મુજબની સુચના આપુ છું કે,


- (૧) આપના ઉદ્યોગની ઉત્પાદન પ્રક્રિયા બંધ કરવા હવા પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ ૧૯૮૧ ની કલમ-(૩૧) હેઠળ શા માટે આદેશ ન આપવા ?

- (૨) આપના ઉદ્યોગને મળતો વીજ પુરવઠો અને પાણી પુરવઠો કાપી નાખવા માટે સંબંધિત ઓથોરીટીને શા માટે આદેશ ન આપવા ?
- (૩) આપનો પ્લાન્ટ ફરીથી કાર્યરત કરતાં પહેલાં બોર્ડની હોટ મીક્ષ પ્લાન્ટ માટેની માર્ગદર્શિકા પ્રમાણે પુરતાં પગલાં ભરવા.

જો આપને દિન-૧૫માં આપની લેખિત રજૂઆત કરવામાં કે ખુલાસો કરવામાં નિષ્ફળ જશો તો આપને આ બાબતે રજૂઆત કરવાની રહેતી નથી તેમ માનીને બોર્ડને ઉપર મુજબના આદેશ આપવાની ફરજ પડશે અને તે માટેની સઘળી જવાબદારી તમારી રહેશે જેની નોંધ લેશો.

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડના

નામે અને વતી,

  
૧૨/૨/૧૯  
(દિપાલી ટાંક)

યુનિટ હેડ

નં.ગુ.પ્ર.નિ.બોર્ડ/સીસીએ-જીએનઆર-૫૧૪/આઇડી નં-૨૫૫૩૭/

/તા.

પ્રતિ,

મે.ભગીરથ એસોસિએટ,

સર્વે નં. ૨૭, ઠાકોરના મોસમપુરા,

દહેગામ-બાયડ રોડ,

તાલુકો: દહેગામ, જિલ્લો. ગાંધીનગર.

Outward No: 494314, 12/02/2019



## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

**NO: GPCB/CCA-GNR-514/ID-25537/**

**/Date: /02/2019**

To,

Shri Chauhan Jaydipsingh Mahobatsinh,

Advocate, 214, Nilkanth Complex,

2<sup>nd</sup> Floor, Station Road, Dehgam,

Tal: - Kalol, Dist:-Gandhinagar.

Sub:- Regarding M/s. Bhagirath Aspalt Plant in Dehgam, Gandhinagar.

Ref:- 1) Your Letter dated.26/12/2018.

2) CPCB Letter No.B-12015/60/2019-AS/15130, dated.14/01/2019.

Sir,

In Context with above mention subject your letter regarding pollution issues from M/s. Bhagirath Associates received direction from you as well as from office of the Central Pollution Control Board, New Delhi, it is informed to you that Regional office, Gandhinagar has visited M/s. Bhagirath Associates located at S.No.27, Dehgam – Bayad Road, Gandhinagar on 25/01/2019. During inspection plant was not found in operation. Further during inspection, the officers had issued instructions to prevent & control air pollution. Further this office has issued Notice of direction under the section 31-A of the Air Act'81 vide letter No.494314 dated.12/02/2019 and directed industry to take proper measures .

For your kind information,

**For and on behalf of  
Gujarat Pollution Control Board**

  
12/2/19  
**(Dipali Tank)**  
**Unit Head**

C.C

To

Scientist 'E',

Central Pollution Control Board,

Parivesh Bhawan,

East Arjun Nagar,

Delhi.....For your kind information reference to your office letter no. B-12015/60/2019-AS/15130, dated.14/01/2019.

**Clean Gujarat Green Gujarat**

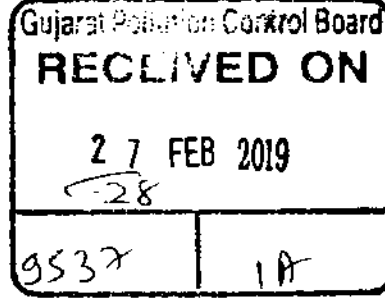
ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation

Ref : BA2019/VDM/019

GSTIN : 24AAEFB7853Q1ZX  
PANo : AAEFB 7853 Q

Date : 25-02-2019

પ્રતિ,  
યુનિટ હેડ,  
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ  
સેક્ટર - ૧૦ એ  
ગાંધીનગર - ૩૮૨૦૧૦



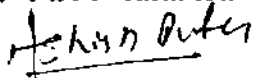
વિષય : હવા પ્રદુષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ - ૧૯૮૧ ની કલમ (૩૧)(અ) હેઠળ ઉદ્યોગને પાઠવતી  
આદેશાત્મક સુચના પત્ર (નોટીસ ઓફ ડાયરેક્શન)  
અનુસંધાન : આપ સાહેબશ્રીનો પત્ર તા. નં.ગુ.પ્ર.નિ.બોર્ડ/સીસીએ-જીએનઆર-૫૧૪/આઈડી નં.૨૫૫૩૭/૪૮૪૩૧૪  
તા. ૧૨/૦૨/૨૦૧૯

મે. સાહેબશ્રી,

આપ સાહેબશ્રીના પ્રતિનિધીશ્રીની તા. ૨૪/૦૧/૨૦૧૯ ની સ્થળ તપાસમાં નીચે મુજબની વિગતો જાણવા મળેલ છે.

સુચન	કોમ્પ્લાયન્સ
(૧) એકમ પ્લાન્ટ બંધ જોવા મળેલ.	ડામર કામ કરવાનું હોય ત્યારે પ્લાન્ટ ચાલુ કરવામાં આવે છે.
(૨) આપના દ્વારા એકમની ...	એકમની ચારે દિશામાં બ્રીક મેશનરીની કંપાઉન્ડ વોલ બનાવેલ છે. તદઉપરાંત સાઉથ-વેસ્ટ ઝોનમાં આપ સાહેબશ્રીની સુચના અનુસાર ફીક્સ બેરીકેટ વોલ (ગેલ્વેનાઈ શીટ) લગાવવાની કાર્યવાહી ચાલુ છે. જે માર્ચ માસના અંત સુધીમાં પૂર્ણ કરવામાં આવશે. (ફોટા સામેલ કરેલ છે.)
(૩) રો-મટીરીયલના ઢગલા ની ઉચ્ચાઈ...	રો મટીરીયલના ઢગલાની ઉચ્ચાઈ બેરીકેટ વોલ થી નીચા કરવામાં આવેલ છે.
(૪) કન્વેયર બેલ્ટ ...	કન્વેયર બેલ્ટને કવર કરેલ ગ્રીન શીટમાં ડેમેજ રીપેર કરવામાં આવેલ છે.
(૫) હોટમીક્ષ પ્લાન્ટ ...	મીકેનિકલ ડીવીઝન R&B નું હોટમીક્ષ પ્લાન્ટનું સર્ટીફિકેટ સામેલ કરેલ છે.

સહકારની અપેક્ષા સહ,

આપનો વિશ્વાસું  
મે. ભગીરથ એસોસીએટ્સ વતી,  


ભાગીદાર

નકલ રવાના :

રીજીયોનલ ઓફીસરશ્રી, રીજનલ ઓફીસ, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, ગાંધીનગર

૦૧/૧૩

**(English Translation of letter of M/s. Bhagirath dated Associate 25.02.2019)**

Ref:BA2019/VDM/019

Bhagirath Associates  
F-3, Siddhraj-Zavod  
Near Sargasan Cross Road,  
Behind Chappan Bhog,  
S. G. Highway, Sargasan,  
Gandhinagar – 382006.  
Email : [bhagirathassociates@yahoo.com](mailto:bhagirathassociates@yahoo.com)  
Mobile No. +91 9909006931  
GSTIN : 24AAEFB7853Q1ZX  
PAN No. : AAEFB 7853 Q

Date:25-02-2019

To,  
Unit Head,  
Gujarat Pollution Control Board,  
Sector – 10A,  
Gandhinagar – 382010.

Subject : Notice of direction under section (31)(A) of the Air (Prevention & Control) of Pollution, 1981

Reference: Your letter No. GPCB/CCA-GNR-514/ID-25537/494314

Sir,

During visit of your representative following findings are observed:

<b>Instruction</b>	<b>Compliance</b>
1. Plant was found not in operation	Operating Plant as and when work order received
2. Barricade wall at periphery of premises	Provided compound wall of brick masonry at periphery of unit. As per direction, work of fixed barricade wall (galvanised sheet) going on. It will be completed by March end. Photographs submitted.
3. Height of raw material heaps	Height of raw material heaps made lower than barricade wall.
4. Conveyor belt	Damage to conveyor belt has been repaired.
5. Hot mix plant guideline	Certificate of R &B mechanical division is attached.

Yours faithfully  
M/s. Bhagirath Associates

C.C. to:  
Regional Officer, Regional Office, Gujarat Pollution Control Board, Gandhinagar.



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Bhagirath Associates**

**Outward No: 33229-16/04/2019**

Email : bhagirathrdir@yahoo.co.in  
Telephone : 9909006921  
PLOT NO:VILL.-THAKOR Na MOSAMPUR,,  
DEHGAM-BAYAD ROAD,, -,  
DEHGAM - 382305  
DIST : Gandhinagar., TAL : Dehgam , SIDC : Not In Gide

Inspection Id : 521410 ( After Notice of DIR ) Ro Name : Gandhinagar

**2 Type / Scale / Sector / Status :** ORANGE / SMALL / Hot mix plants / In Operation

**3 Inspection Dt & Time :** 11/04/2019 16:30 / Air **Person Contacted :** Mr.Mukesh Thakor-Worker

**4 Env Audit Detail :** Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 27/10/2015

Commissioned Dt : 16/01/2010 Production Start Dt : 25/07/2010 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 8.000 Dom : 3.000 **Borewells: 1**

**6 Waste Water generation / Discharge (klpd) :** Ind : 0.000 Dom : 2.000 **Tubewells: 0**

**7 Consumer No.(Electric Meter):** Source of Water Supply: Bore Well

**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

**9 Discharge Pt / Final Receiving Body (Ultimate):** Soak Pit / NA

**10 Status of water consent Under the Water Act,1974:** AWH-79217-03/11/2020 Last Inward:104649-07/04/2016-[GRT]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
No Data

**12 Whether Industry is a member of CETP ?** No

**13 Boilers=0 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 0 , Capacity of All = 0**

APCM Details : Scrubber,Water Sprinkler  
Fuel Used : Diesel,Furnace Oil  
Stack Attached to : D.G. Sets,Main Line Engine

**14 TSDF Name :** Not Regd with any TSDF

**15 Lab Charges Pending :** NIL **Water Cess Charges Pending :** Rs. 0.00

**16 Last Env. Form V : 2017-2018** **Water Cess Return : 2016-2017** **HW Monthly Return : 2019-03**

**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/01/2019	NOT	12/02/2019	31A.,	511908	NOT	COM	494314
13/03/2014	SCN	17/06/2014	,	287196	SCN	ROU	216533

**Monthly Patrak Data :** Last Return : 201903 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 78	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatations

p	-	On South Direction of the location of the Company	-	
e	-	Electric Company Name (Power Supply)	UGVCL	
o	-	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	-	On East Direction of the location of the Company	-	
p	-	On North Direction of the location of the Company	-	
o	-	Production since (Date) or Proposed	25/07/2010	
p	-	On West Direction of the location of the Company	-	
g	-	Nos of Stacks ( Flue Gas & Process )	0, 0	
k	-	<b>Recycler Registration Valid ??</b>	N.A	

## General Observation

a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	GNR-764	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	N.A	
h	-	Seperate Energy Meter for A.P.C.M ?	N.A	
h	-	Provision of any STAND-BY Pump ??	N.A	

## Air Related

a	-	<b>Fuel Type confirmitive with CCA ?</b>	Yes	
b	-	<b>Av. Fuel Consumption EXCEEDING CCA limits</b>	No.	
c	-	<b>APC Measures confirmitive with CCA conditions ??</b>	Yes	
d	-	ALL APCMs are in operation	No.	
e	-	SMF availability	Provided	
f	-	<b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	-	<b>ph of Scrubbing Media as per requirement ??</b>	Yes	
h	-	Ultimate Disposal of Scrubbing Media	Re-Use	
i	-	Nos of Samples : Stack & Ambient	0, 0	

Remarks :

**Site Observations during Inspection, PCB-ID: ( 25537 )**



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Unit was visited with respect to HO Letter No. GPCB/CCA-GNR-514/ID-25537/494314 dated 12/02/2019 i.e. notice of direction issued by board for the reason mentioned therein. During visit unit was found not in operation. It had one hot mixed drum plant and one hot mix batch plant found not in operation. Source of water supply was from own bore well. Cyclone and bag filter was provided as an APCM with SMF and stack to batch type hot mix plant. LDO/Diesel/Gas/FO was used as fuel in batch type hot mix plant. During visit batch mix plant and APCM were found not in operation. It had provided water scrubber as an APCM with old drum type Hot Mix Plant. HSD/FO was used as fuel in it. Hoppers were found covered during visit. Conveyor belts were found totally covered in newly GI sheet covered box type chamber and at entrance of said chamber green net was also provided, Fixed water sprinkling system and about 20 feet height barricade wall with help of new GI Sheet in periphery of unit (about 8-10 feet compound wall and it was raised by new G.I. sheet to about 20 feet) was observed during visit. It had provided barricade surrounded plant. The height of heap of raw material stored in premises was also found in proper level i.e. below the height level of barricade wall height. It had one DG set as standby. No stock of used oil was found during visit. It had obtained the CCA with validity up to 03/11/2020. Taken photographs during visit were uploaded on XGN. Necessary written instruction was given to contacted person during visit and informed him for compliance of the same reply could either on XGN or sent written reply to board's office or sent by mail. [401]-15/04/2019  
~ RO Comments/Reply :Action as per IR-16/04/2019

W.C Notings:

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

મુલાકાત સમય દરમિયાન પ્લાન્ટ બંધ જોવા મળેલ જે ચાલુ કરતાં પ્લાન્ટ થયે લગાડેલા હવા પ્રદૂષણ નિયંત્રણનાં સાધનો નિયમિત કાર્યક્ષમપણે ચલાવવા

## **Compliance Observed in this Inspections.**



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
ઠાકોરના મોસમપુરા ગામના રહેવાસી ઓ તરફથી આપના એકમ વિરુદ્ધ હવા પ્રદુષણની ફરિયાદ મળેલ છે, જે અન્વેય પ્લાન્ટ ચાલુ હોય ત્યારે હવા પ્રદુષણ નિયંત્રણના સાધનો કાર્યશમ રીતે ચલાવવા તથા હવા પ્રદુષણ ન થાય તેની કાળજી લેવી.; ??? ?????? ?????????? ?????? ????~We were decrease the height of stack of raw material as per instruction.~We were changed bag filters before two month to prevent air pollution. (01/02/2019)	511908(24/01/19)	Partial Compliance
એકમની પ્રીમાઈસીસ ફરતે બેરીકેડ વોલ (દિવાલ પર ગ્રીન સીટ) સાઉથ અને વેસ્ટ ડિરેક્શન પ્રોવાઈડ કરવી.; ????? ????? ?????????? ????? ?????????? ?????????? ???? ?????? ??, ?????????? ????? ?????? ?????????????? ?????????????? ???? ???? ?????? ???? ?????????? ?????? ?????????? ?????????????? ?????????????? ?????? ?????? ?????????? ?????? ?????????? ???? (????????????? ???? ) ?????????????? ?????????????? ?????? ?????? ???? ???? ???? ???? ???? ???? ???? ????~We were already made brick compound wall in all direction of plant. Also fix green net on compound wall in the south west direction. As per your instruction, we are start to fixing Fix bericat wall ( Galvanize Sheet) instead of green net which work will be completed in next three months. (01/02/2019)	511908(24/01/19)	Partial Compliance
રો મટીરીયલના ઢાગલાની ઉંચાઈ બેરીકેડ વોલની ઉંચાઈથી નીચે રાખવી.; We were decrease the height of steck of raw material as per instruction. (01/02/2019)	511908(24/01/19)	Partial Compliance
હોપર થી ડ્રમમીન્ડ પ્લાન્ટને તરફ જતા કન્વેયર બેલ્ટને ગ્રીન શીટ થી કવર કરેલ છે,જે ઘણી જગ્યાએથી ડેમેજ થયેલ છે, તેને રીપેર કરાવવા.; We were repaired the damaged green sheet. (01/02/2019)	511908(24/01/19)	Partial Compliance
મુલાકાત સમયે પ્લાન્ટ બંધ જોવા મળેલ જે શરૂ કર્યા બોર્ડને જાણ કરવી.; Plant operation will start from 02.02.2019 evening (01/02/2019)	511908(24/01/19)	Pending !! Reminded AGAIN
માસિક તથા વાર્ષિક પત્રકો XGN ઉપર નિયમિત પણે અપડેટ કરવા તથા પાણીનો છંટકાવ એકમમાં નિયમિતપણે કરાવવો.; All monthly and yearly returns filled regularly and water sprinkling done on daily basis in the plant. (01/02/2019)	437484(11/05/17)	Partial Compliance
૩) બોરવેલનું ફ્લો મીટર કાર્યરત કરીને પાણી વપરાશનો રેકોર્ડ જાળવવો.; Borewell flowmeter was already installed and start to maintain record of water usage. (23/04/2016)	385558(16/04/16)	Partial Compliance
૨) ઉત્પાદન કાર્ય શરૂ થયે બોર્ડને જાણ કરવી.; We will start production after we getting the CCA. (23/04/2016)	385558(16/04/16)	Partial Compliance
૧) Market order ન હોવાથી પ્લાન્ટ ચાલુ નથી પરંતુ એકમની ફરતે (આજુબાજુમાં) થોડાક ભાગમાં Green Net બેસાડેલ નથી આમ બાકી રહેલ આંશિક કામ પૂર્ણ કરવું.; We were fitted the green net in the remaining area. (23/04/2016)	385558(16/04/16)	Partial Compliance



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25537)

### A Sample Details

### B Process Stacks

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Main Line Engine	15	Hot Mix Plant	YES	SCR,WSP	Furnace Oil	60.0 L/Hr.	Not in operation
2	D.G. Sets	9		N.A	N.A	Diesel	10.0 L/day	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.010-M.T	COL,STO,RRE,TRA

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Hot Mix Material for Road Construction	27000.000	27000.000 - M.T	0.000	August 12- nil, Sept. 12- nil, October 12- 17540.7 MT

### F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Bitumen	1050.000 - M.T
2	Black Trap Aggregates	27000.000 - M.T

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 11.000	WWG : 2.000	Water Source	Remark
1	Others .....	4.200	1.000	Borewell	

### H Solid Waste

Inspection Team : S.R. Patel,SO - S.S.Jayaswal,SO

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(S.R. Patel,SO )

**TAKEN PHOTOGRAPHS DURING VISIT OF M/s. BHAGIRATH ASSOCIATES ON 11/04/2019 GPCB ID- 25537**

**(A) PHOTOGRAPHS SHOWING OF PROVIDED BARRICADE WALL IN PERIPHERI, COVERED HOPPER, CONVEYER BELTS COVERED IN BOX TYPE CHAMBER, RAW MATERIAL HEAP STORED IN REQUIRED LEVEL HEIGHT.**





GPCB

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

**By R.P.A.D.**

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 5(4) of the Hazardous Waste (Management, Handling & Transboundary Movement) Rules-2008, framed under the Environmental (Protection) Act-1986. The board has granted the consent order no. **AWH-40426** vide letter No. PC/ID 25537/CCA/GNR-514/72028 dated 20/10/2010 which is valid up to 20/10/2015.

And whereas Board has received application letter No. **100795** dated **04/11/2015** for the **Renewal Consolidated Consent and Authorization (CC&A)** of the Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

**CONSENTS AND AUTHORISATION:**

(Under the provisions /rules of the aforesaid environmental acts)

To

**M/s. BHAGIRATH ASSOCIATES**

**S. NO. 27, VILL: THAKOR NA MOSAMPURA**

**DEHGAM-BAYAD ROAD, TA: DEHGAM,**

**DIST GANDHINAGAR**

1. **Consent Order No.AWH-74651 Date of Issue: 04/11/2015.**
2. The consent shall be valid up to **03/11/2020** for manufacture of the following products:

SR. NO.	PRODUCT	QUANTITY (MT/ MONTH)
1.	Hot Mix Material	27,000

**3. SUBJECT TO THE FOLLOWING SPECIFIC CONDITIONS:**

- 3.1 Applicant shall comply of Hot Mix Plant Guidelines published by Gujarat Pollution Control Board.

**4. CONDITIONS UNDER WATER ACT 1974:**

- 4.1 There shall be no generation of industrial effluent from manufacturing process and other ancillary industrial operations.
- 4.2 The quantity of domestic wastewater (Sewage) shall not exceed **1.0 KL/day**.
- 4.3 The quality of the sewage shall conform to the following standards:

PARAMETER	PERMISSIBLE LIMIT
BOD (3 days at 27° C)	20 mg/L
Suspended Solid	30 mg/L
Residual Chlorine	Minimum 0.5 mg/L

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- 4.4 Sewage shall be disposed off through septic tank / soak pit system.
- 4.5 The unit shall install meters at utilities for measuring category wise (Category as given in Schedule II of "Water (Prevention & Control of Pollution) Cess Act-1977") consumption of water.

**5. CONDITIONS UNDER AIR ACT 1981:**

- 5.1 The following shall be used as fuel in the boiler/ furnace / Thermic fluid Heater / D.G Sets as following rates.

Sr. no.	Name of Fuel	Quantity
1.	H.S.D.	60 L/hr
2.	Furnace oil	60 L/hr

- 5.2 The applicant shall install & operate air pollution control system in order to achieve flue gas emission norms as prescribed below;

Sr. no.	Stack attached to	Stack height in Meters	Air Pollution Control System	Parameter	Permissible limit
1	Main Engine line	15	Wet Dust Collector	PM	150 mg/Nm <sup>3</sup>
2	D.G. Set	11	Adequate Stack Height	SO <sub>2</sub> NOx	100 ppm 50 ppm

- 5.3 There shall be no process gas emission from the manufacturing process and other ancillary industrial operations.
- 5.4 The concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder as per National Ambient Air Quality Standards issued by Ministry of Environment and Forest dated 16<sup>th</sup> November-2009.

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air in µg/m <sup>3</sup>
1.	Sulphur Dioxide (SO <sub>2</sub> )	Annual 24 Hours	50 80
2.	Nitrogen Dioxide (NO <sub>2</sub> )	Annual 24 Hours	40 80
3.	Particulate Matter (Size less than 10 µm) OR PM <sub>10</sub>	Annual 24 Hours	60 100
4.	Particulate Matter (Size less than 2.5 µm) OR PM <sub>2.5</sub>	Annual 24 Hours	40 60



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, **Gandhinagar-382 010**

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5.5 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted / displayed to facilitate identification.

5.6 The concentration of Noise in ambient air within the premises of industrial unit shall not exceed following levels:

Between 6 A.M. to 10 P.M. : 75 dB (A)

Between 10 P.M. to 6 A.M. : 70 dB (A)

## 6. Authorization under Hazardous Waste [Management, Handling & Transboundary Movement] Rules, 2008 & amended.

6.1 Authorization Number: AWH-74651 and shall valid up to 03/11/2020. M/s. BHAGIRATH ASSOCIATES is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at S. NO. 27, VILL: THAKOR NA MOSAMPURA, DEHGAM-BAYAD ROAD, TA: DEHGAM, DIST GANDHINAGAR

Sr. No.	Waste	Quantity per Annum	Category	Facility
1.	Used Oil	0.01 MT	5.1	Collection, storage, transportation and disposal by selling out to registered recyclers.

6.2 The authorization is granted to operate a facility for collection, storage, within factory premises, transportation, and ultimate disposal of Hazardous wastes by selling out to registered recyclers.

6.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

## 6.4 TERMS AND CONDITIONS OF AUTHORISATION:

- The applicant shall comply with the provisions of the Environment (Protection) Act - 1986 and the rules made there under.
- The authorisation shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
- The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.

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- d) It shall constitute a breach of authorisation when authorized person does change in personnel, equipment or working conditions.
- e) It is the duty of the authorised person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
- f) An application for the renewal of an authorisation shall be made as laid down in rule 5 (6) (ii).
- g) Industry shall submit annual report within 15 days and sub sequent by 31<sup>st</sup> January every year.

**7. GENERAL CONDITIONS:**

- 7.1 Unit shall develop green belt within premises as per the CPCB guidelines. However, if the adequate land is not available within premises, the unit shall tie up with local agencies like gram panchayat, school, social forestry office etc. for the plantation at suitable open land in nearby locality and submit an action plan of plantation for next three years to GPCB.
- 7.2 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 10 meters width shall be developed.
- 7.3 The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water (Prevention and Control of Pollution) Cess Act- 1977.
- 7.4 In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.
- 7.5 The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to the Board for this purpose in the prescribed forms under the provisions of the Water (Prevention and Control of Pollution) Act-1974, the Air (Prevention and Control of Pollution) Act-1981 and the Environment (Protection) Act-1986.
- 7.6 The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering control like acoustic insulation hoods, silencers, enclosures etc on all sources of noise generation. The ambient noise level shall conform to the standards prescribed under the Noise Pollution (Regulation and Control) Rules, 2000 framed under Environment (Protection) Act, 1986.
- 7.7 Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules-1989 framed under the Environment (Protection) Act-1986.



## GUJARAT POLLUTION CONTROL BOARD

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- 7.8 If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property in that case they are obliged to pay the compensation as determined by the competent authority.
- 7.9 Applicant shall have to comply with all the guidelines / directive issued / being issued by MoEF&CC / CPCB / DoEF from time to time.
- 7.10 Environmental cell shall be setup and shall be responsible for the total Environmental management.
- 7.11 Monitoring in respect to Air, Water, Noise level shall be carried out and results shall be submitted to GPCB on quarterly basis.

For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD

  
(Sushil Vegda)

Senior Environment Engineer

NO: PC/ CCA- GNR- 514/GPCB ID – 25537/

ISSUED TO:

M/s. BHAGIRATH ASSOCIATES

S. NO. 27, VILL: THAKOR NA MOSAMPURA

DEHGAM-BAYAD ROAD, TA: DEHGAM,

DIST GANDHINAGAR

Date:

Outward No: 333977, 07/12/2015

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3. **CONDITIONS UNDER AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981** shall be amended as under:

- 3.1 The following shall be used as fuel in DG set /Hot mix plant respectively.

Sr No	Type Of Fuel	Total Quantity
1	LDO/Diesel/Gas/F.O	5000 Lit/Day
2	H.S.D	60Lit/Day
3	Furnace Oil	60.Lit/Hr

Note:- Diesel shall be used as a fuel in D.G. Set.

6. The flue gas emission through stack shall conform to the following standards:

Stack No.	Stack attached to	Stack height in meter	APCM	Parameter	Permissible Limit
1	Batch type Hot mix plant	11	Cyclone and bag filter	Particulate Matter SO <sub>2</sub> NO <sub>x</sub>	150 mg/NM <sup>3</sup> 100 ppm 50 ppm

4. **AUTHORISATION UNDER HAZARDOUS (MANAGEMENT & HANDLING & TRANS BOUNDARY MOVEMENT) 'RULES-2008** shall be amended as under:

- 4.1 M/s. Bhagirath Associates, is hereby inserted a quantity of following hazardous wastes on the premises situated at above mention site.

Sr. No	Hazardous Waste	After Amendment Quantity	Schedule	Facility
1	Used Oil	30 Kg/Year	5.1	Collection, Storage, Transportation, Disposal by selling to Registered reprocessors.
2	Discarded Containers/Bags /Liners	500 Nos/Year	33.3	Collection, Storage, Decontamination and sale or sale to authorized decontamination facility

5. The other conditions of This Board has issued Consolidated Consent & Authorization (CC& A) AWH-74651 vide letter No.PC/GPCB/ID-25537/CCA-GNR-514/333977/Dated 07/12/2015 shall remain unchanged.

For and on behalf of  
Gujarat Pollution Control Board

(Sushil Vegda)  
Senior Environment Engineer



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector 10-A, Gandhinagar 382 010

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Fax : (079) 23232156

Website : www.gpcb.gov.in

R.P.A.D.

## AMENDMENT OF CONSOLIDATED CONSENT AND AUTHORIZATION (C C & A)

NO: PC/GPCB/ID-25537/CCA-GNR-514/

/Date:

To,

M/S.Bhagirath Associates,  
S.No.27,Vill:Thakor Na Mosapura  
Dehgam-Bayad Road,  
Tal : Dehgam, Dist : Gandhinagar

Sub:- Amendment of Consolidated Consent and Authorization (CC& A) of this Board under the provision the Water (Prevention and Control of Pollution) Act-1981 and Authorization under rule 5(4) of the Hazardous Waste (Management & Handling & Trance boundary movement) Rules-2008 framed under the Environmental (Protection) Act-1986.

Ref: - (1) Your Application No104649, dated-12/02/2016.

(2) This Board has issued Consolidated Consent & Authorization (C C & A ) AWH-74651 vide letter No: PC/GPCB/ ID-25537/ GNR- 514/333977/Dated 07/12/2015

Sir,

Board has issued Consolidated Consent & Authorization (C C & A ) AWH-74651 vide letter No: PC/GPCB/ ID 25537/GNR-514/333977/Dated 07/12/2015. This board has issued CTE-Amendment- 76267 vide letter No: PC/GPCB/ID-25537/CCA-GNR-514/347910 Dated 09/03/2016. Now CC&A -Amendment granted read as under

CCA-Amendment No. AWH-79217 , Valid up to:03/11/2020

No.	Products	Quantity		Total Quantity
		Existing	Proposed	
1	Hot Mix plant Drum type for materials of road construction	27,000 MT/Month	Nil	27,000 MT/Month
2	Hot Mix plant batch type for materials of road construction	Nil	35,000 MT/Month	35,000 MT/Month

### 2. CONDITIONS UNDER WATER (PREVENTION AND CONTROL OF POLLUTION)

**ACT-1974** shall be amended as under:

- 2.1 The quantity of the domestic waste water (sewage) shall 2000 Lit/day in place of 1000 Lit/day.
- 2.2 Sewage shall be disposed of into to septic tank via soak pit.

**Clean Gujarat Green Gujarat**



“Paryavaran Bhavan”, Sector 10-A, Gandhinagar. Phone no. 079-232 22096

**Name of Unit** : M/s. Bhagirath Associates (GPCB ID: 25537)

**Location** : Village- Thakor Na Mosampur, Taluka – Dehgam, Dist. Gandhinagar.

**Inspection Date** : 03/09/2019

**Reference** : HO letter No. GPCB/GNR-CCA-514-ID-25537 /516857 dated 14/08/2019 regarding Hon'ble NGT order dated 8/8/2019.

**Observations** : - During visit unit is found not in operation and contacted person has informed that they have stopped production since 30/05/2019 due to monsoon season.

**Measures taken by the industry reference to Hot mix Plant Guidelines of the Board are as under:**

A suitable and adequate dust control system such as dry and wet scrubber for the Dryer and mixer shall be provided.	It has one hot mixed drum plant and one hot mix batch plant. Cyclone and bag filter is provided as an Air Pollution control Measures at Hot mix batch plant.
The plant shall have centralized control panel/cabin capable of pre setting controlling / synchronization all operations starting from feeding of aggregates to the discharge of hot mix to ensure proper mixing. It shall have adequate water scrubbing mechanism to control the dust coming out of the dryer.	Unit had provided centralized control panel for plant but same could not be verify due to non operation of plant. Unit has provided water scrubber as an Air Pollution control Measures with old drum type Hot Mix Plant
Hot Mix plant must have adequate stack height (atleast 6 meter) for the discharge of its scrubbed flue gases	Unit has provided stack of 6 meter height with Hot mix plant
Conveyor belts shall be fully covered from top and sides.	Material conveyor belts are found totally covered at feed point with GI sheet and green net chamber.
Considering predominant wind direction wind breaking wall shall be constructed.	Unit has provided about 20 feet height wind breaking wall of GI Sheet and PCC wall in periphery of unit. Unit has provided barricade wall towards farm and habitats of village in South and West direction from unit.
All roads/ vehicle movement areas at the site of Hot Mix Plant shall have be pucca/ stabilized with stone aggregated.	Unit has provided Pucca road for vehicle movement
Regular sprinkling of water shall be ensured on such roads so that no dust is generated due to vehicular movement	Unit has provided fixed water sprinkling system to ensure no dust is generated due to vehicular movement
Water sprinkling system shall be provided for suppression of dust in the premises	Fixed water sprinkling system is provided for dust suppression in the premises.



# GUJARAT POLLUTION CONTROL BOARD

“Paryavaran Bhavan”, Sector 10-A, Gandhinagar. Phone no. 079-232 22096

Regular cleaning and wetting of ground within premises shall be carried out	Unit is carrying out such activity regularly
Adequate plantation shall be carried out in the periphery of premises.	Yes, it has planted number of plants in the surrounding of the unit.
Only approved fuel such as diesel, LDO shall be used. In no case unauthorized fuel such as solvents industrial waste shall be used.	Unit is utilized authorized fuel, Natural Gas used as a fuel. During visit, any unauthorized fuel stock is not observed at site.
<b>Safety measures:</b> Adequate measures of safety for workers working in Hot Mix plant Shall be taken. Personal Protective Devices such as Goggles mask Helmet and safety shoes shall be provided to workers.	Unit is found not in operation hence compliance could not be verified.

Source of water supply is from own bore well. Raw materials hoppers are found covered with GI sheet. Raw material heap height is found lower level than height of barricade wall. It has one DG set as standby. Hazardous waste stock is found nil.

Unit has obtained the CCA No. AWH - 74651 and amendment No. AWH - 79217 of Board with validity up to 03/11/2020.

Necessary written instruction --- To inform Board while starting production and to operate Air pollution control measures regularly & adequately when production activity going on/Submit copy of fuel consumption/light bill are given to contacted person during visit and informed him for compliance of the same reply could either on XGN or sent written reply to board's office or sent by mail.



“Paryavaran Bhavan”, Sector 10-A, Gandhinagar. Phone no. 079-232 22096

Taken photographs during visit are uploaded herewith.

(A) Photo showing of Raw material heap height is found lower level than height of barricade wall and Photo showing of Stack monitoring facility.



(B) Photographs showing of provided about 20 feet height wind breaking wall of GI Sheet and plantation.



(C) Photographs showing of covered Hopper and Material conveyor belts are found totally covered at feed point with GI sheet and green net chamber





# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Bhagirath Associates**

**Outward No: 34265-05/09/2019**

Email : bhagirathrdir@yahoo.co.in      PLOT NO:VILL.-THAKOR Na MOSAMPUR,,  
 DEHGAM-BAYAD ROAD,, -,  
 DEHGAM - 382305  
 Telephone : 9909006921      DIST : Gandhinagar., TAL : Dehgam , SIDC : Not In Gide  
 Inspection Id : 538900 ( H.O.Reference )      Ro Name : Gandhinagar

**2 Type / Scale / Sector / Status :** ORANGE / SMALL / Hot mix plants / In Operation

**3 Inspection Dt & Time :** 03/09/2019 14:50 / Air      **Person Contacted :** Mr. Mukesh Iswarsinh Thakor

**4 Env Audit Detail :** Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 27/10/2015

Commissioned Dt : 16/01/2010      Production Start Dt : 25/07/2010      Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day**      Ind : 8.000      Dom : 3.000      **Borewells: 1**

**6 Waste Water generation / Discharge (klpd) :**      Ind : 0.000      Dom : 2.000      **Tubewells: 0**

**7 Consumer No.(Electric Meter):**      **Source of Water Supply:** Bore Well

**8 Disposal Mode of Industrial / Domestic :**      Zero Discharge / Irrigation

**9 Discharge Pt / Final Receiving Body (Ultimate):**      Soak Pit / NA

**10 Status of water consent Under the Water Act,1974:**      AWH-79217-03/11/2020      Last Inward:104649-07/04/2016-[GRT]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
No Data

**12 Whether Industry is a member of CETP ?**      No

**13 Boilers=0 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 0 , Capacity of All = 0**

APCM Details : Scrubber,Water Sprinkler  
 Fuel Used : Diesel,Furnace Oil  
 Stack Attached to : D.G. Sets,Main Line Engine

**14 TSDF Name :**      Not Regd with any TSDF

**15 Lab Charges Pending :**      NIL      **Water Cess Charges Pending :**      Rs. 0.00

**16 Last Env. Form V : 2017-2018**      **Water Cess Return : 2017-2018**      **HW Monthly Return : 2019-99**

**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/01/2019	NOT	12/02/2019	31A.,	511908	NOT	COM	494314
13/03/2014	SCN	17/06/2014	,	287196	SCN	ROU	216533

**Monthly Patrak Data :**      Last Return : 201908      **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 46	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatations

e	-	Electric Company Name (Power Supply)	UGVCL	
p	-	On North Direction of the location of the Company	-	
p	-	On South Direction of the location of the Company	-	
o	-	Production since (Date) or Proposed	25/07/2010	
p	-	On East Direction of the location of the Company	-	
p	-	On West Direction of the location of the Company	-	
o	-	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
g	-	Nos of Stacks ( Flue Gas & Process )	2, 0	
k	-	<b>Recycler Registration Valid ??</b>	N.A	

## General Observation

a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	GNR-764	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	N.A	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Air Related

a	-	<b>Fuel Type confirmitive with CCA ?</b>	Yes	
b	-	<b>Av. Fuel Consumption EXCEEDING CCA limits</b>	No.	
c	-	<b>APC Measures confirmitive with CCA conditions ??</b>	Yes	
d	-	ALL APCMs are in operation	No.	As production was not going on
e	-	SMF availability	Provided	
f	-	<b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	-	<b>ph of Scrubbing Media as per requirement ??</b>	Yes	Not applicable
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	0, 0	

Remarks :

**Site Observations during Inspection, PCB-ID: ( 25537 )**



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Unit was visited with respect to HO letter No. GPCB/GNR-CCA-514-ID-25537 /516857 dated 14/08/2019 regarding Hon'ble NGT order dated 8/8/2019,.Detail inspection report with photograph was uploaded as doc. [401]-03/09/2019

~ RO Comments/Reply :Action as per IR. Action Taken Report is prepared and being sent to HO through email.-05/09/2019

W.C Notings:

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

મુલાકાત સમયે પ્લાન્ટ ખાતે ઉત્પાદન પ્રક્રિયા કાર્યરત જોવા મળેલ નથી. જે પુનઃ ચાલુ કરતા પૂર્વે બોર્ડને જાણ કરવી તથા હોટ મિક્સ પ્લાન્ટ સાથે લગાડેલ હવા પ્રદૂષણ નિયંત્રણના સાધનો કાર્યક્ષમ રીતે ચલાવવા બબતણ વપરાશ/લાઇટ બીલ ની કોપી રજૂ કરવી

## **Compliance Observed in this Inspections.**

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
પ્લાન્ટ/ઉત્પાદન કામકાજ ચાલુ કરતાં APCM નિયમિત પણે ચલાવવા અને બોર્ડને પણ જાણ કરવી; We will inform Board when we will start production. (02/09/2019)	537522(21/08/19)	Partial Compliance
ઉત્પાદન શરૂ કર્યે બોર્ડને જાણ કરવી. ઉત્પાદન કાર્ય ચાલુ હોય ત્યારે હવા પ્રદૂષણ નિયંત્રણનાં સાધનો નિયમિત સક્ષમપણે ચલાવવા; We will inform Board before start of production. (07/07/2019)	531912(05/07/19)	Partial Compliance
મુલાકાત સમય દરમિયાન પ્લાન્ટ બંધ જોવા મળેલ જે ચાલુ કરતાં પ્લાન્ટ થયે લગાડેલા હવા પ્રદૂષણ નિયંત્રણનાં સાધનો નિયમિત કાર્યક્ષમપણે ચલાવવા; We have efficiently run all air pollution control equipment while running our plant. (23/04/2019)	521410(11/04/19)	Fully Complied



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25537)

### A Sample Details

### B Process Stacks

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Main Line Engine	15	Hot Mix Plant	YES	SCR,WSP	Furnace Oil	60.0 L/Hr.	Not in operation
2	D.G. Sets	9		N.A	N.A	Diesel	10.0 L/day	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.010-M.T	COL,STO,RRE,TRA

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Hot Mix Material for Road Construction	27000.000	27000.000 - M.T	0.000	August 12- nil, Sept. 12- nil, October 12- 17540.7 MT

### F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Bitumen	1050.000 - M.T
2	Black Trap Aggregates	27000.000 - M.T

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 11.000	WWG : 2.000	Water Source	Remark
1	Others .....	4.200	1.000	Borewell	

### H Solid Waste

Inspection Team : S.R. Patel,SO - S.S.Jayaswal,SO

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(S.R. Patel,SO )

REGIONAL OFFICE GANDHINAGAR



# GUJARAT POLLUTION CONTROL BOARD

"Paryavarán Bhavan", Sector 10-A, Gandhinagar. Phone no. 079-232 22096

GPCB/GNR-764/GPCB/ID-25537/505/2019

DATE:- 03/09/2019.

To,  
Partner/Director,  
M/s. Bhagirath Associates,  
Thakorna Masampura,  
Tal.Dehgám, Dist.Gandhinagar.

Sub:- Regarding complaint of air pollution against your unit.  
Ref:- NGT order No. 132/2019

Sir,

With reference to above subject and reference you are, hereby instructed to inform well in advance about restart of your production plant so as to verify air pollution control measures taken by you when the plant was in operation.

Thanking you,

Yours faithfully,

*(D.C.Vankani)*

(D.C.Vankani)  
Regional Officer

C.C.TO:-  
The Member Secretary,  
Gujarat Pollution Control Board,  
Head Office, Gandhinagar.

✓ Kind Attn:- Smt. Dipaliben Tank (Unit Head-Gandhinagar)

Ref. : BA2019/VDM/019

GSTIN : 24AAEFB7853Q1ZX  
PANo : AAEFB 7853 Q

Date : 25-02-2019

પ્રતિ,  
યુનિટ હેડ,  
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ  
સેક્ટર - ૧૦ એ  
ગાંધીનગર - ૩૮૨૦૧૦

**Bhagirathi Associates**

F-3, Siddhraj Zaverd  
Near Sargasan Cross Road  
Behind Chhapan Bldg  
S. G. Highway, Sargasan,  
Gandhinagar - 382 006

E-mail : bhagirathassociates@yahoo.com  
Mobile No. : 991-990 900 6931

વિષય : હવા પ્રદુષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ - ૧૯૮૧ ની કલમ (૩૧)(અ) હેઠળ ઉદ્યોગને પાઠવતી  
આદેશાત્મક સુચના પત્ર (નોટીસ ઓફ ડાયરેક્શન)

અનુસંધાન : આપ સાહેબશ્રીનો પત્ર તા. નં.ગુ.પ્ર.નિ.બોર્ડ/સીસીએ-જીએનઆર-૫૧૪/આઈડી નં.૨૫૫૩૭/૪૯૪૩૧૪  
તા. ૧૨/૦૨/૨૦૧૯

મે. સાહેબશ્રી,

આપ સાહેબશ્રીના પ્રતિનિધીશ્રીની તા. ૨૪/૦૧/૨૦૧૯ ની સ્થળ તપાસમાં નીચે મુજબની વિગતો જાણવા મળેલ છે.

સુચન	કોમ્પ્લાયન્સ
(૧) એકમ પ્લાન્ટ બંધ જોવા મળેલ.	ડામર કામ કરવાનું હોય ત્યારે પ્લાન્ટ ચાલુ કરવામાં આવે છે.
(૨) આપના દ્વારા એકમની ...	એકમની ચારે દિશામાં બ્રીક મેશનરીની કંપાઉન્ડ વોલ બનાવેલ છે. તદઉપરાંત સાઉથ-વેસ્ટ જોનમાં આપ સાહેબશ્રીની સુચના અનુસાર ફીક્સ બેરીકેટ વોલ (ગેલ્વેનાઈ શીટ) લગાવવાની કાર્યવાહી ચાલુ છે. જે માર્ચ માસના અંત સુધીમાં પૂર્ણ કરવામાં આવશે. (ફોટા સામેલ કરેલ છે.)
(૩) રો-મટીરીયલના ઢગલા ની ઉચાઈ...	રો મટીરીયલના ઢગલાની ઉચાઈ બેરીકેટ વોલ થી નીચા કરવામાં આવેલ છે.
(૪) કન્વેયર બેલ્ટ ...	કન્વેયર બેલ્ટને કવર કરેલ ગ્રીન શીટમાં ડેમેજ રીપેર કરવામાં આવેલ છે.
(૫) હોટમીક્ષ પ્લાન્ટ ...	મીકેનિકલ ડીવીઝન R&B નું હોટમીક્ષ પ્લાન્ટનું સર્ટીફિકેટ સામેલ કરેલ છે.

સહકારની અપેક્ષા સહ,

આપનો વિશ્વાસું  
મે. ભગીરથ એસોસીએટ્સ વતી,

*Ashish Patel*

ભાગીદાર

નકલ રવાના :

રીજીયોનલ ઓફીસરશ્રી, રીજનલ ઓફીસ, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, ગાંધીનગર

Gujarat Pollution Control Board  
RECEIVED ON  
R. O. GANDHINAGAR

01 MAR 2019

8844

**(English Translation of letter of M/s. Bhagirath dated Associate 25.02.2019)**

Ref:BA2019/VDM/019

Bhagirath Associates  
F-3, Siddhraj-Zavod  
Near Sargasan Cross Road,  
Behind Chappan Bhog,  
S. G. Highway, Sargasan,  
Gandhinagar – 382006.  
Email : [bhagirathassociates@yahoo.com](mailto:bhagirathassociates@yahoo.com)  
Mobile No. +91 9909006931  
GSTIN : 24AAEFB7853Q1ZX  
PAN No. : AAEFB 7853 Q

Date:25-02-2019

To,  
Unit Head,  
Gujarat Pollution Control Board,  
Sector – 10A,  
Gandhinagar – 382010.

Subject : Notice of direction under section (31)(A) of the Air (Prevention & Control) of Pollution, 1981

Reference: Your letter No. GPCB/CCA-GNR-514/ID-25537/494314

Sir,

During visit of your representative following findings are observed:

<b>Instruction</b>	<b>Compliance</b>
1. Plant was found not in operation	Operating Plant as and when work order received
2. Barricade wall at periphery of premises	Provided compound wall of brick masonry at periphery of unit. As per direction, work of fixed barricade wall (galvanised sheet) going on. It will be completed by March end. Photographs submitted.
3. Height of raw material heaps	Height of raw material heaps made lower than barricade wall.
4. Conveyor belt	Damage to conveyor belt has been repaired.
5. Hot mix plant guideline	Certificate of R &B mechanical division is attached.

Yours faithfully  
M/s. Bhagirath Associates

C.C. to:  
Regional Officer, Regional Office, Gujarat Pollution Control Board, Gandhinagar.

Ref : BA2019/VDM/05

GSTIN : 24AAEFB7853Q1ZX  
PANo : AAEFB 7853 Q

Date : 31-01-2019

**Bhagirath Associates**

F-3, Siddhraj-Zavod  
Near Sargasan Cross Road  
Behind Chhapan Bhog  
S. G. Highway, Sargasan,  
Gandhinagar - 382 006

E-mail : bhagirathassociates@yahoo.com  
Mobile No.: +91-990 900 6931

પ્રતિ,

શ્રી. એમ.એસ. જયસ્વાલ

વૈજ્ઞાનીક અધિકારીશ્રી

પ્રાદેશીક કચેરી,

ગાંધીનગર - ૩૮૨૦૧૦

વિષય : આપ સાહેબશ્રીની નોટીસ તા. ૨૦.૦૧.૨૦૧૯

મે. સાહેબશ્રી,

જયભારત સાથે ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે આપ સાહેબશ્રીની તા. ૨૦.૦૧.૨૦૧૯ ના રોજ સ્થળ તપાસમાં નીચે દર્શાવેલ સુચન કરવામાં આવેલ છે.

સુચન	કોમ્પ્લાયન્સ
(૧) ઠાકોરના મોસમપુરા ગામના રહેવાસીઓ તરફથી આપના એકમ વિરુદ્ધ હવા પ્રદૂષણની ફરિયાદ મળેલ છે. જે અન્વયે પ્લાન્ટ ચાલુ હોય ત્યારે હવા પ્રદૂષણ નિયંત્રણના સાધનો કાર્યક્ષમ રીતે ચલાવવા તથા હવા પ્રદૂષણ ન થાય તેની કાળજી લેવી.	હવા પ્રદૂષણ નિયંત્રણ માટેના બેગ ફીલ્ટર ૨ માસ પહેલા નવા નાખવામાં આવેલ છે, જેના બીલ પૂરાવા રૂપે રજુ કરેલ છે.
(૨) એકમની પીમાઈસીસ ફરતે બેરીકેટ વોલ સાઉથ અને વેસ્ટ ડીરેક્શનમાં પ્રોવાઈડ કરવી (દિવાલ પર ચીન શીટ)	એકમની ફરતે ચારે દિશામાં બીક મેશનરીની કંપાઉન્ડ વોલ બનાવેલ છે, તદઉપરાંત સાઉથ વેસ્ટ ડીરેક્શનમાં કંપાઉન્ડ વોલ પર ચીન નેટ લગાવેલ છે. આપશ્રીની સુચના અનુસાર ચીન નેટની જગ્યાએ ફીક્સ બેરીકેટ વોલ (ગેલ્વેનાઈઝ શીટ) બનાવવાની કાર્યવાહી ચાલુ કરેલ છે. જે ત્રણ માસમાં પૂર્ણ કરવામાં આવશે.
(૩) રો મરીરીયલ ના ઢગલાની ઉંચાઈ બેરીકેટ વોલની ઉંચાઈથી નીચે રાખવી.	રો મરીરીયલના ઢગલા ની ઉંચાઈ બેરીકેટ વોલની ઉંચાઈથી નીચે કરવામાં આવેલ છે.
(૪) હોપરથી ડ્રમમીક્ષ પ્લાન્ટ તરફ જતા કન્વેયર બેલ્ટને ચીન શીટથી કવર કરેલ છે. જ ઘણી જગ્યાએથી ડ્રમ મીક્ષ થયેલ છે, તેને રીપેર કરાવવા.	ડ્રમ મીક્ષ થયેલ ચીન શીટ રીપેર કરવામાં આવેલ છે.
(૫) મુલાકાત સમયે પ્લાન્ટ બંધ જોવા મળેલ છે, જે શરૂ કર્યે બોર્ડને જાણ કરવી.	તા. ૦૨.૦૨.૨૦૧૯ ના રોજ થી રોજ રાત્રે ૭.૩૦ વાગ્યાથી પ્લાન્ટ ચાલુ કરવામાં આવશે.

Page 1 of 2

Gandhinagar Pollution Control Board  
**RECEIVED ON**  
R. O. GANDHINAGAR

31 JAN 2019


8687

Ref. : BA2019/VDM/06

GSTIN : 24AAEFB7853Q1ZX  
PANo : AAEFB 7853 Q

સહકારની અપેક્ષા સહ,

આપનો વિશ્વાસું  
મે. ભગીરથ એસોસીયેટ્સ વતી,

  
ભગીદાર

નકલ રવાના :

શ્રીમતી દિપાલીબેન ટાંક

યુનીટ હેડ

ગાંધીનગર

Ref:BA2019/VDM/05

Bhagirath Associates  
F-3, Siddhraj-Zavod  
Near Sargasan Cross Road,  
Behind Chappan Bhog,  
S. G. Highway, Sargasan,  
Gandhinagar – 382006.  
Email : bhagirathassociates@yahoo.com  
Mobile No. +91 9909006931  
GSTIN : 24AAEFB7853Q1ZX  
PAN No. : AAEFB 7853 Q

Date:31-01-2019

To,  
Shri M. S. Jayswal,  
Scientific Officer,  
Regional Office,  
Gujarat Pollution Control Board,  
Sector – 10A, Gandhinagar – 382010.

Subject : Your notice dated 20.01.2019

Sir,

With reference to above mentioned subject, following instructions were given during your visit dated 20.01.2019

Instruction	Compliance
1. Complaint was received from residents of village Thakor na mosampura regarding Air Pollution. When plant will in operation operate APCM efficiently and care should be taken to control air pollution.	Before 2 month new bag filter as Air pollution control measures were installed.
2. Provide barricade wall within periphery in south-west direction	Brick masonry compound wall has been provided around periphery. Moreover green net is provided in south-west direction. As per your instruction procedure to provide fixed barricade wall (G.I. sheet) in place of green net is initiated and will be completed within 03 months.
3. Height of raw material heap should be lower than height of barricade wall.	Height of raw material heap is decreased than height of barricade wall.
4. Conveyer belt of hopper to drum mix plant was found covered with green sheet which was found damage; should be repair	Damage green sheet has been repaired.
5. During visit, plant was found not in operation. Inform to the Board when restart.	Plant will restart from 02.02.2019 at 7:30 PM.

Yours faithfully  
M/s. Bhagirath Associates

C.C. to:  
Unit Head, Gujarat Pollution Control Board, Gandhinagar.



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Bhagirath Associates**

**Outward No: 33229-16/04/2019**

Email : bhagirathrdir@yahoo.co.in  
Telephone : 9909006921  
PLOT NO:VILL.-THAKOR Na MOSAMPUR,,  
DEHGAM-BAYAD ROAD,, -,  
DEHGAM - 382305  
DIST : Gandhinagar., TAL : Dehgam , SIDC : Not In Gide

Inspection Id : 521410 ( After Notice of DIR ) Ro Name : Gandhinagar

**2 Type / Scale / Sector / Status :** ORANGE / SMALL / Hot mix plants / In Operation

**3 Inspection Dt & Time :** 11/04/2019 16:30 / Air **Person Contacted :** Mr.Mukesh Thakor-Worker

**4 Env Audit Detail :** Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 27/10/2015

Commissioned Dt : 16/01/2010 Production Start Dt : 25/07/2010 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 8.000 Dom : 3.000 **Borewells: 1**

**6 Waste Water generation / Discharge (klpd) :** Ind : 0.000 Dom : 2.000 **Tubewells: 0**

**7 Consumer No.(Electric Meter):** Source of Water Supply: Bore Well

**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

**9 Discharge Pt / Final Receiving Body (Ultimate):** Soak Pit / NA

**10 Status of water consent Under the Water Act,1974:** AWH-79217-03/11/2020 Last Inward:104649-07/04/2016-[GRT]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
No Data

**12 Whether Industry is a member of CETP ?** No

**13 Boilers=0 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 0 , Capacity of All = 0**

APCM Details : Scrubber,Water Sprinkler  
Fuel Used : Diesel,Furnace Oil  
Stack Attached to : D.G. Sets,Main Line Engine

**14 TSDF Name :** Not Regd with any TSDF

**15 Lab Charges Pending : NIL** **Water Cess Charges Pending : Rs. 0.00**

**16 Last Env. Form V : 2017-2018** **Water Cess Return : 2016-2017** **HW Monthly Return : 2019-03**

**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/01/2019	NOT	12/02/2019	31A.,	511908	NOT	COM	494314
13/03/2014	SCN	17/06/2014	,	287196	SCN	ROU	216533

**Monthly Patrak Data : Last Return : 201903** **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 78	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatations

p	- On South Direction of the location of the Company	-	
e	- Electric Company Name (Power Supply)	UGVCL	
o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On East Direction of the location of the Company	-	
p	- On North Direction of the location of the Company	-	
o	- Production since (Date) or Proposed	25/07/2010	
p	- On West Direction of the location of the Company	-	
g	- Nos of Stacks ( Flue Gas & Process )	0, 0	
k	- <b>Recycler Registration Valid ??</b>	N.A	

## General Observation

a	- Is the Industry in Operation ??	No.	
a	- R.O File No	GNR-764	
b	- <b>Industry Operating without CCA</b>	No.	
c	- <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	- <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	- <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- <b>Has Regn with CETP or TSDF expired ??</b>	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

## Air Related

a	- <b>Fuel Type confirmitive with CCA ?</b>	Yes	
b	- <b>Av. Fuel Consumption EXCEEDING CCA limits</b>	No.	
c	- <b>APC Measures confirmitive with CCA conditions ??</b>	Yes	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Provided	
f	- <b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	- <b>ph of Scrubbing Media as per requirement ??</b>	Yes	
h	- Ultimate Disposal of Scrubbing Media	Re-Use	
i	- Nos of Samples : Stack & Ambient	0, 0	

Remarks :

**Site Observations during Inspection, PCB-ID: ( 25537 )**



# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Unit was visited with respect to HO Letter No. GPCB/CCA-GNR-514/ID-25537/494314 dated 12/02/2019 i.e. notice of direction issued by board for the reason mentioned therein. During visit unit was found not in operation. It had one hot mixed drum plant and one hot mix batch plant found not in operation. Source of water supply was from own bore well. Cyclone and bag filter was provided as an APCM with SMF and stack to batch type hot mix plant. LDO/Diesel/Gas/FO was used as fuel in batch type hot mix plant. During visit batch mix plant and APCM were found not in operation. It had provided water scrubber as an APCM with old drum type Hot Mix Plant. HSD/FO was used as fuel in it. Hoppers were found covered during visit. Conveyor belts were found totally covered in newly GI sheet covered box type chamber and at entrance of said chamber green net was also provided, Fixed water sprinkling system and about 20 feet height barricade wall with help of new GI Sheet in periphery of unit (about 8-10 feet compound wall and it was raised by new G.I. sheet to about 20 feet) was observed during visit. It had provided barricade surrounded plant. The height of heap of raw material stored in premises was also found in proper level i.e. below the height level of barricade wall height. It had one DG set as standby. No stock of used oil was found during visit. It had obtained the CCA with validity up to 03/11/2020. Taken photographs during visit were uploaded on XGN. Necessary written instruction was given to contacted person during visit and informed him for compliance of the same reply could either on XGN or sent written reply to board's office or sent by mail. [401]-15/04/2019  
~ RO Comments/Reply :Action as per IR-16/04/2019

W.C Notings:

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

મુલાકાત સમય દરમિયાન પ્લાન્ટ બંધ જોવા મળેલ જે ચાલુ કરતાં પ્લાન્ટ થયે લગાડેલા હવા પ્રદૂષણ નિયંત્રણનાં સાધનો નિયમિત કાર્યક્ષમપણે ચલાવવા

## **Compliance Observed in this Inspections.**





# Gujarat Pollution Control Board

PCB Id: 25537

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25537)

### A Sample Details

### B Process Stacks

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Main Line Engine	15	Hot Mix Plant	YES	SCR,WSP	Furnace Oil	60.0 L/Hr.	Not in operation
2	D.G. Sets	9		N.A	N.A	Diesel	10.0 L/day	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.010-M.T	COL,STO,RRE,TRA

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Hot Mix Material for Road Construction	27000.000	27000.000 - M.T	0.000	August 12- nil, Sept. 12- nil, October 12- 17540.7 MT

### F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Bitumen	1050.000 - M.T
2	Black Trap Aggregates	27000.000 - M.T

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 11.000	WWG : 2.000	Water Source	Remark
1	Others .....	4.200	1.000	Borewell	

### H Solid Waste

Inspection Team : S.R. Patel,SO - S.S.Jayaswal,SO

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(S.R. Patel,SO )

**TAKEN PHOTOGRAPHS DURING VISIT OF M/s. BHAGIRATH ASSOCIATES ON 11/04/2019 GPCB ID- 25537**

**(A) PHOTOGRAPHS SHOWING OF PROVIDED BARRICADE WALL IN PERIPHERI, COVERED HOPPER, CONVEYER BELTS COVERED IN BOX TYPE CHAMBER, RAW MATERIAL HEAP STORED IN REQUIRED LEVEL HEIGHT.**





GPCB

## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : [www.gpcb.gov.in](http://www.gpcb.gov.in)

/Date: /09/2019

NO.GPCB/CCA-GNR-514 /ID:-25537/

To,

**M/s. Bhagirath Associates,**

**Survey No. 27, Village: Thakor Na Mosampura,**

**Dehgam Bayad Road,**

**Tal: Dehgam, Dist: Gandhinagar.**

Sub: Notice of direction issued under the Air (Prevention & Control of Pollution) Act-1981

Sir,

During inspection on 24/01/2019, the officers of the Board had noticed that some of air pollution control measures were not taken. Plant was not in operation, so GPCB had issued notice of direction under the Air (Prevention & Control of Pollution) Act-1981, on dated 12/02/2019 for the reasons mentioned there in.

Considering remedial actions & Polluter Pays Principle for past non-compliances under the Air (Prevention & Control of Pollution) Act-1981, it is decided by the Board to impose Interim Environmental Damage Penalty and levy of Rs. 3,56,250/- (Rupees three lac fifty six thousand two hundred fifty only) from you.

Therefore, you are directed to submit Rs. 3,56,250/- (Rupees Three lac fifty six thousand two hundred fifty only) through RTGS/NEFT within 15 days. (RTGS details are enclosed as an Annexure-1). You submit proof of submission through RTGS /NEFT via [uh-gpcb-gana@gujarat.gov.in](mailto:uh-gpcb-gana@gujarat.gov.in).

Further, you are directed to submit a Bank Guarantee of Schedules-I bank for one year period of Rs. 1,00,000/- (Rupees one lac only) undertaking for compliance of consent to operate conditions & to operate APCM efficiently in future.

Failure to no submission within 15 days Board will compel to take further actions under the provisions of Air (Prevention & Control of Pollution) Act-1981.

For and on behalf of  
Gujarat Pollution Control Board

  
(Dipali Tank)  
Unit Head

Enclosure-Annexure-1

Outward No:519911,07/09/2019

**Annexture-1**

RTGS details are:-

A	Name of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10 /B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

Outward No:519911,07/09/2019